

ITEM NO.101

COURT NO.16

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 18767/2017

M/S MEKASTER TELEMATICS LTD.
THROUGH ITS MANAGING DIRECTOR

Appellant(s)

VERSUS

M.D., PRADESHIYA INDUSTRIAL
AND INVESTMENT CORPORATION OF U.P.. & ORS.

Respondent(s)

[PART-HEARD BY : HON'BLE S.V.N. BHATTI AND HON'BLE N.V. ANJARIA,
JJ.]

Date : 15-07-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.V.N. BHATTI
HON'BLE MR. JUSTICE N.V. ANJARIA

For Appellant(s) **Mr. Vivek Sibal, Sr. Adv.**
 Mr. Rajesh Srivastava, AOR
 Mr. Rahul Kumar, Adv.
 Mr. Anil Kumar Gaur, Adv.
 Ms. Riddhi Gupta, Adv.

For Respondent(s) **Ms. Pankhuri Shrivastava, Adv.**
 Mr. Rajeev Sharma, Adv.
 Ms. Neelam Sharma, AOR
 Mr. Mukul, Adv.

Mr. Tanmaya Agarwal, AOR
Mrs. Aditi Agarwal, Adv.
Mr. Udit Bhardwaj, Adv.

Mr. Konark Tyagi, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. We have heard Mr. Vivek Sibal, learned senior counsel for the Appellant, Mr. Tanmaya Agarwal, learned counsel for the Respondent No.3-State, Ms. Pankhuri Shrivastava, learned counsel

for the Respondent Nos. 1 and 2 and Mr. Konark Tyagi, learned counsel for the Respondent No.6.

2. At the request of Mr. Tanmaya Agarwal, learned counsel for the State, to produce the original records from the Office of Respondent No.3, list on 29.07.2026.

3. This matter may be treated as Part Heard.

(SNEHA DAS)
COURT MASTER (SH)

(NIDHI MATHUR)
COURT MASTER (NSH)